

SPECIAL BENCH
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/195(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS VIBGYOR CONSTRUCTION PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Ms.Arudhati Barman,Adv.

] For the Official Liquidator

O R D E R

1. Ld. Counsel for the Official Liquidator present.
2. Ld.Counsel for the Official Liquidator seeks three days' time to file hard copy of its report to the Registry.
3. At request, time is granted for the same.
4. Post the matter on **20/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**